

HIGH COURT OF DELHI: NEW DELHI

NOTIFICATION

No. 19/Rules/DHC

Dated: 14.03.2024

In exercise of the powers conferred under the “e-Filing Rules of the High Court of Delhi 2021” and in continuation of Delhi High Court’s earlier Notification No. 12/Rules/DHC dated 22.02.2022, the High Court of Delhi hereby notifies that with effect from 01.04.2024 the “e-Filing Rules of the High Court of Delhi, 2021” shall also apply to all cases of Civil Jurisdiction (including Family Court cases) as well as all Criminal Complaint cases in all the District Courts in Delhi.

BY ORDER OF THE COURT
Sd/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

128/13
23/3/24

HIGH COURT OF DELHI : NEW DELHI

No. 107 /Rules/DHC

Dated: 21/03/2024

CIRCULAR

Copy of Notification No. 19/Rules/DHC dated 14.03.2024 regarding applicability of the "e-filing Rules of the High Court of Delhi, 2021" to all cases of Civil Jurisdiction (including Family Courts cases) as well as all Criminal Complaint cases in all the District Courts in Delhi with effect from 01.04.2024, is hereby circulated for information.

(KANWAL JEEF ARORA)
REGISTRAR GENERAL

Dated: 21/03/2024

Indst. No. 129-154 /Rules/DHC/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
15. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
16. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
17. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions/Circular to the Secretaries of all the eleven District Legal Services Authorities.
18. The Secretary, Delhi High Court Legal Services Committee.
19. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions/Circular on the website of Delhi District Court.
20. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
21. All Registrars/OSDs/Joint Registrars
22. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
23. Joint Director (IT) with the request to upload the Notification on the Intranet of this Court.
24. Librarian, Delhi High Court.
25. Private Secretaries to Hon'ble Judges for kind perusal of Their Lordships.
26. Guard File.

*128/13 (w) Official Copy
21/03/2024*

Meenakshi
(MEENAKSHI PANT)
DEPUTY REGISTRAR (RULES)

*2024/03/26
26/03/24*

MOST IMMEDIATELY / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

9188-9264

/Rules/Gaz./PDJ West/2024

Dated, Delhi the 26/3/24

Copy forwarded for information and necessary compliance, to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
3. The O/o CMM, West District, Tis Hazari Courts, Delhi.
4. The PS to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Reader/Ahlmad to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS.
7. For uploading on centralized website through LAYERS.

Hemani 26/3/24
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Dist.